

14

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 128/397-398/NCLT/AHM/2016 (New)  
CP No. 55/397-398/CLB/MB/2016 (Old)**

Coram:

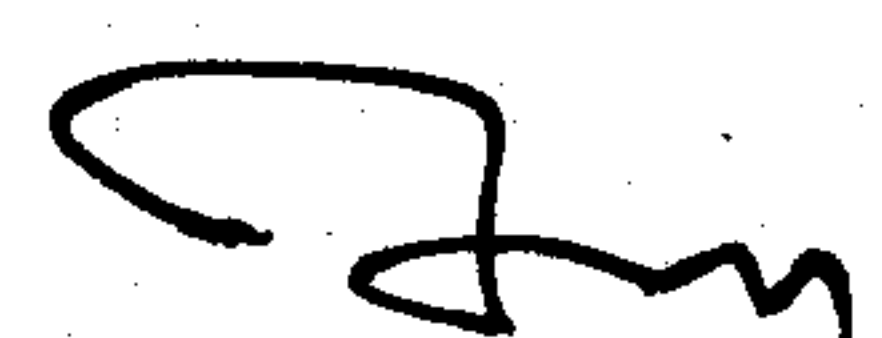
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017**

Name of the Company: Avni Dharmesh Patel  
V/s.  
Venus Procon Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------


1.	J M Shah	Adv.	Respondent,	 13/10/17
2.				

**ORDER**

None present for Original Petitioner. Learned Advocate Mr. J M Shah present for Respondents.

Petitioner is directed to be present for hearing before admission failing which further steps follows.

List the matter on 21.11.2017 for hearing before admission as a last chance.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 13th day of October, 2017.